

विधि मंत्रालय में उपमंत्री (श्री वि. बुधेन्द्र मिश्र) : (क) और (ख). भारत के गजट के भाग १ में प्रकाशनार्थ सामग्री के हिन्दी में तैयार करने और भेजने के लिए प्रवन्ध करने में कुछ समय लग गया। इसकी व्यवस्था कर दी गयी है। अब गजट में प्रकाशन के लिए अधिसूचनाएं और अन्य सामग्री हिन्दी में भी भेजी जायेगी।

Printing Inks

2040. { **Shri Kajrolkar:**
Shri Parashar:

Will the Minister of **Industry** be pleased to state the steps taken by Government to see that all types of printing inks are indigenously produced and that imports are stopped?

The Minister of Industry (Shri Kanungo): All possible assistance, including assistance in procurement of essential raw materials, is rendered to indigenous printing ink manufacturers to enable them to increase their production and also to take up manufacture of new items. For producing special types of printing inks, the manufacturers are encouraged to negotiate with established foreign manufacturers for securing technical know-how. There is also at present no import of printing inks by established importers.

Mineral Survey in Jammu and Kashmir

2041. Shri P. Venkatasubbaiah: Will the Minister of **Steel, Mines and Heavy Engineering** be pleased to state:

(a) whether it is a fact that thirteen teams of the Geological Survey of India have carried out and completed intensive survey in Jammu and Kashmir State; and

(b) if so, the result of such survey?

The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi): (a) No. The Geological Survey of India took up systematic investigations of the minerals in Jammu and Kashmir State in 1955 and the investigations are still in progress.

(b) As a result of the work carried out so far, workable deposits of coal, lignite, gypsum, clays and cement grade limestones have been located.

Citric Acid

2042. Shri Hari Vishnu Kamath: Will the Minister of **Industry** be pleased to refer to the reply given to Starred Question No. 434 on the 6th December, 1963 and state:

(a) the market price of citric acid during every month since the Presidential Proclamation of Emergency to date;

(b) the names of licences for the import of citric acid; and

(c) the reasons for not fixing or controlling the sale price of citric acid?

The Minister of Industry (Shri Kanungo): (a) Government do not maintain statistics of market prices of Citric Acid.

(b) As many as 896 licences for a total value of Rupees 15 lakhs approximately were issued for import of Citric Acid during the period 1st April 1962—23rd November, 1963. Particulars of these licences are available in the publication entitled "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences", a copy of which is available in the Parliament Library.

(c) It has not been considered necessary to fix or control the sale price of this commodity.